

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 299/TT/2013

Date: 13.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Elements under Transmission System associated with Krishnapatnam UMPP- Part-B in Southern and Western Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 30.12.2013:-

- i. Actual DOCO of the Assets mentioned in the petition.
- ii. Detailed justification for **cost over-run** in the commissioning of Assets-I, III, IV and V;
- iii. Detailed status of other assets covered under the investment approval;
- iv. The documentary proof of actual cost paid for "Land" for Asset-I and Asset-IV;
- v. Detailed break-up of additional capital expenditure;
- vi. Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)